

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 190 OF 2015 &  
IA NO. 324 OF 2015**

**Dated: 31<sup>st</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**M/s. Maithon Power Ltd. .... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Partik Dhar  
Mr. C.K. Rai  
Mr. Paramhans for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya for R.2

**ORDER**

We have heard learned counsel for the parties. List the matter for further hearing on **04.05.2016**. Tag to Appeal No. 272 of 2015.

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**